

DISTRICT AND SESSIONS COURT AMRAVATI
IN THE COURT OF:Principal District and Sessions Judge Amravati
Shri Anil L. Pansare
Moster List From Date: 01-08-2018To Date:31-08-2018
Category:R.C.A.

S.No.	Case Type	Case No.	Party Name	Date of Registration	Date of Decision	Result	Total Exhibits	Total Pages
1	R.C.A.	100013/2014	The Manager Vs Deepa Sopanrao Ingale And Others	03-02-2014	17-08-2018			

CERTIFICATE

This is to certify that all the Court fees stamps are punched and cancelled and the disposal entries have been taken in the concerned register

DISTRICT AND SESSIONS COURT AMRAVATI
IN THE COURT OF:Principal District and Sessions Judge Amravati
Shri Anil L. Pansare
Moster List From Date: 01-08-2018To Date:31-08-2018
Category:M.C.A.

S.No.	Case Type	Case No.	Party Name	Date of Registration	Date of Decision	Result	Total Exhibits	Total Pages
2	M.C.A.	18/2017	Padmakar Sukhdeorao Rithe Vs Sumati Vasantrao Wazarkar	23-06-2017	03-08-2018			

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DISTRICT AND SESSIONS COURT AMRAVATI
IN THE COURT OF:Principal District and Sessions Judge Amravati
Shri Anil L. Pansare
Moster List From Date: 01-08-2018To Date:31-08-2018
Category:Civil M.A.

S.No.	Case Type	Case No.	Party Name	Date of Registration	Date of Decision	Result	Total Exhibits	Total Pages
3	Civil M.A.	94/2018	State Government Vs Nil.	26-03-2018	23-08-2018			
4	Civil M.A.	100184/2014	Dhiraj Sales Corporation Vs The Cosmos Co-operative Bank Ltd. and 3	05-09-2014	30-08-2018			
5	Civil M.A.	100006/2014	Radheshyam Nathmal Kediya And 1 Vs The Khamgaon Urban Co-Operative	07-01-2014	30-08-2018			

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DISTRICT AND SESSIONS COURT AMRAVATI
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Shri Anil L. Pansare
Moster List From Date: 01-08-2018To Date:31-08-2018
Category:M.A.C.P.

S.No.	Case Type	Case No.	Party Name	Date of Registration	Date of Decision	Result	Total Exhibits	Total Pages
6	M.A.C.P.	137/2018	Shrikrushna Hariram Gulhane Vs Rekhansh Satyendra Jain and Other	05-03-2018	08-08-2018			
7	M.A.C.P.	319/2017	Shivkant Maniram Chavhan Vs Sahil Dharmadas Motwani and Other	05-12-2017	09-08-2018			
8	M.A.C.P.	139/2018	Saniya Anil Harwani Vs Raju Laxman Sonwane and Other	07-03-2018	31-08-2018			

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DISTRICT AND SESSIONS COURT AMRAVATI
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Shri Anil L. Pansare
Moster List From Date: 01-08-2018To Date:31-08-2018
Category:Reg Dkst

S.No.	Case Type	Case No.	Party Name	Date of Registration	Date of Decision	Result	Total Exhibits	Total Pages
9	Reg Dkst	100445/2013	Vasant Vishweshwar Lakhe Vs State Of Maharashtra	08-11-2013	18-08-2018			
10	Reg Dkst	100343/2013	Ramdas Mahadeo Dhore And 1 Vs The State Of Maharashtra And 3	28-08-2013	31-08-2018			

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